

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.2673/2016  
M.A.No.2410/2016

With  
O.A.No.3104/2016  
M.A.No.3795/2016  
M.A.No.2744/2016

O.A.No.760/2016

O.A.No.1007/2016

O.A.No.3466/2016  
M.A.No.243/2017

O.A.No.3402/2016  
M.A.No.2982/2016  
M.A.No.78/2017

Tuesday, this the 20<sup>th</sup> day of March 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

O.A.No.2673/2016

1. Mr. Puran Singh Rana  
S/o Sh. Pratap Singh Rana  
R/o H. No. 51,  
Village – Mungeshpur, Delhi - 110039  
M. No. 9910892820  
Age = 34  
Post = 112/12 (Natural Science - Male)  
Roll No. = 48000222
2. Rekha Malik  
D/o Sh. Jagdish Chander Malik  
R/o RZ-224-E, X-Block,  
Roshanpura Ext.,  
Najafgarh, New Delhi -110043  
Mob No. 8800240205  
Age = 39  
Post = 117/12 (Sanskrit – Female)  
Roll No. = 53000395
3. Ms. Jyoti  
D/o Sh. Ranbir Singh

R/o C-33, Block-C,  
 Old Roshanpura Ext.,  
 Near SBI Bank, Najafgarh,  
 New Delhi -110043  
 Mob.No. 8826956677  
 Age = 29  
 Post = 117/12 (Sanskrit – Female)  
 Roll No. = 53000346

4. Ms. Mala Vatsa  
 D/o Sh. J. P. Vatsa  
 R/o H. No. 133, Extension-2,  
 Nangloi, New Delhi-110041  
 No. 8901219444, 9416527025  
 Age = 36  
 Post = 117/12 (Sanskrit – Female)  
 Roll No. = 53000580
5. Ms. Sulakshna  
 D/o Sh. R. K. Sharma  
 R/o D-287, Nawada Housing Complex,  
 Uttam Nagar, New Delhi-110059  
 M. No. 9654757475, 9711316869  
 Age = 39  
 Post = 117/12 (Sanskrit – Female)  
 Roll No. = 53000246
6. Mr. Pardeep Kumar Yadav  
 S/o Sh. Baljeet Yadav  
 R/o Vill- Kazipur,  
 PO- Ujwa, New Delhi-110073  
 M. No. 9718218150, 8376034042  
 Age = 32  
 Post = 112/12 (Natural Science- Male)  
 Roll No. = 48000155
7. Ms. Anita Devi  
 D/o Sh. Jaibir  
 R/o H. No. E-3, Gali No.4, Patel Nagar,  
 Bahadur Garh -124507  
 M. No. 9812001866, 9671095900  
 Age = 30  
 Post = 117/12 (Sanskrit – Female)  
 Roll No. = 53000282
8. Ms. Chetna Vats  
 D/o Sh. Gyan Parkash Vats  
 R/o WZ-502A, Gali -17C,  
 Sadh Nagar, Plam Colony,  
 New Delhi-110045

M. No. 9910562450  
 Age = 29  
 Post = 117/12 (Sanskrit – Female)  
 Roll No. =53000301

9. Ms. Kaushlya Devi  
 D/o Sh. Hira Singh  
 R/o RZF-200, Gali-19,  
 Sadh Nagar, Plam Colony,  
 New Delhi-110045  
 No.9868737490  
 Age = 35  
 Post = 117/12 (Sanskrit – Female)  
 Roll No. =53000345

10. Ms. Mamta Yadav  
 D/o Sh. Sube Singh  
 R/o RZD5/5, UGF,  
 Back side Vashisht Park,  
 Pankha Road, New Delhi - 110046  
 No. 9868737490  
 Age = 35  
 Post = 117/12 (Sanskrit – Female)  
 Roll No. =53000485

11. Ms. Sonika Arya  
 D/o Sh. Ishwar Singh  
 R/o H. No. 70-71,  
 VPO-Karala, Pana-Daviwaada,  
 New Delhi-110086  
 Age = 32  
 Post = 117/12 (Sanskrit – Female)  
 Roll No. =53000187

12. Ms. Sunita Rani  
 D/o Sh. Mahender Singh  
 R/o 5/501, Indira Colony, Sonepat-131001  
 M. No. 9416723800  
 Age = 39  
 Post = 117/12 (Sanskrit – Female)  
 Roll No. =53000142

13. Mr. Madhukant Anand  
 S/o Sh. Jaswant Singh  
 R/o VPO-Razapur,  
 Ghaziabad, UP-201002  
 M. No.7844855808  
 Age = 32  
 Post = 112/12 (Natural Science- Male)  
 Roll No. =48000144

14. Ms. Shilpi Goyal  
 D/o Vinod Kumar  
 R/o Kh. No. 631/2, Gali No.2,  
 Nambardar Colony, Vill. Buraru-84  
 M. No.9013335165, 7836073625  
 Age = 35  
 Post =117/12 (Sanskrit – Female)  
 Roll No. =53000467

15. Ms. Meena Devi  
 D/o Sh. Ram Chander  
 R/o H. No. 2640, Sector 23,  
 Sonepat, Haryana-131001  
 M. No.8222811467  
 Age = 35  
 Post =117/12 (Sanskrit – Female)  
 Roll No. =53000014

16. Ms. Rajni Devi  
 D/o Sh. Raghbir Singh  
 R/o 868, Sector – 23,  
 Sonepat, Haryana-131001  
 M. No.8199057029  
 Age = 33  
 Post =117/12 (Sanskrit – Female)  
 Roll No. =53000614

17. Ms. Santosh Rani  
 W/o Sh. Lekh Raj  
 R/o D-67, floor-2,  
 West Vinod Nagar, Gali-4,  
 Opp. Saraswati Kunj,  
 Delhi - 110092  
 M. No.9868414158, 9818530187  
 Age = 36  
 Post =117/12 (Sanskrit – Female)  
 Roll No. =53000125

18. Ms. Lalita  
 W/o Sh. Brijesh Pal  
 R/o C2, Old Govindpura,  
 Parwana Road, Delhi-110051  
 M. No.9868950671  
 Age = 40  
 Post =117/12 (Sanskrit – Female)  
 Roll No. =53000523

19. Ms. Kavita Joshi  
 D/o Sh. Narayan Dutt Joshi  
 R/o E1/10/8, Sector-15,

Rohini, Delhi-89  
 M. No.9911989206  
 Age = 42  
 Post =117/12 (Sanskrit – Female)  
 Roll No. =53000539

20. Mr. Badre Alam  
 S/o Sh. Mahboob Ali  
 R/o VPO- Mubarakpur Pikar,  
 Ambedkar Nagar, UP-224176  
 M. No.8545915412, 9455352335  
 Age = 29  
 Post = 116/12 (Sanskrit - Male)  
 Roll No. =52000507

21. Mr. Manoj Baranwal  
 S/o Sh. Dinanath Baranwal  
 R/o Vill. – Gaura, PO- Koilsa,  
 Distt. – Azamgarh, UP-276142  
 M. No.9415153947, 8545828354  
 Age = 28  
 Post = 116/12 (Sanskrit - Male)  
 Roll No. = 52000766

22. Ms. Aparna  
 D/o Sh. Anul Chandra Dass  
 R/o Arya Samaj Mandir,  
 B-Block, Saraswati Vihar,  
 Delhi-34  
 M. No.8826229560, 9818396225  
 Age = 33  
 Post = 117/12 (Sanskrit - Female)  
 Roll No. =53000410

23. Ms. Swati  
 D/o Sh. Dharampal  
 R/o GH-8/216,  
 Paschim Vihar, Delhi-87  
 M. No.9717570542,9910654104  
 Age = 29  
 Post =111/12 (Maths – Female)  
 Roll No. =47000041

24. Mr. Ajay Kumar Tiwari  
 S/o Sh. Deonarayan Tiwari  
 R/o Vill- Maldepur, PO-Mittoopur,  
 Ghaziabad, UP-276143  
 M. No.9415273778, 8115166240  
 Age = 35

Post =116/12 (Sanskrit - Male)  
 Roll No. =52000785

25. Ms. Sonam Jain  
 D/o Sh. Rata Kumar Jain  
 R/o C-106, 3<sup>rd</sup> Floor,  
 Ganesh Nagar, New Delhi  
 M. No. 9910462317, 9654735801  
 Age = 26  
 Post =117/12 (Sanskrit - female)  
 Roll No. =53000205

26. Ms. Seema Devi  
 W/o Sh. Shilendra Kumar Singh  
 R/o H. No. 376, Gali -5,  
 Bhagat Vihar, Karawal Nagar,  
 Delhi-94  
 M. No. 9711618264  
 Age = 39  
 Post =117/12 (Sanskrit - female)  
 Roll No. =53000116

27. Mr. Birda Ram Kharetia  
 S/o Sh. Hari Ram Kharetia  
 R/o VPO. – Hingonia Via Jobner,  
 Teh.- Phulera, Jaipur,  
 Rajasthan-303328  
 M. No.9785189439, 9929037607  
 Age = 30  
 Post =116/12 (Sanskrit - Male)  
 Roll No. =52000215

28. Ms. Leena  
 Sh. Madan Lal  
 R/o Flat No.726, Sector-13,  
 Pocket-B, Metro View Appt.  
 Dwarka, New Delhi  
 M. No.9350099570, 9313701877  
 Age = 39  
 Post = 117/12 (Sanskrit - Female)  
 Roll No. =53000347

29. Ms. Rekha Devi  
 D/o Sh. Ramesh Chand  
 R/o H. No. 1/4222,  
 Ram Nagar, Ext. Nala Road,  
 Shahdra, Delhi-32  
 M. No. 9871767973  
 Age = 39

Post =117/12 (Sanskrit - Female)  
 Roll No. =53000402

30. Mr. Rajendra Kumar Sharma  
 S/o Sh. Muralidhar Sharma  
 R/o 78-C, Vikas Puri Ext.,  
 Pocket-A, Vikaspuri,  
 New Delhi-18  
 M. No. 9868476667  
 Age = 32  
 Post =116/12 (Sanskrit - Male)  
 Roll No. =52000343

31. Ms. Swati  
 D/o Late Radhe Shyam  
 R/o K-2, Tarachand Colony,  
 Mahipalpur, New Delhi-37  
 M. No.9910654104  
 Age = 26  
 Post =117/12 (Sanskrit - Female)  
 Roll No. =53000155

32. Mr. Ram Singh Saini  
 S/o Sh. Bodu Ram Singh  
 R/o Saini Medical, Amarsar,  
 Teh- Shahpura, Jaipur,  
 Rajasthan-303601  
 M. No.9414989866, 9694032372  
 Age = 34  
 Post = 116/12 (Sanskrit - Male)  
 Roll No. = 52000752

33. Mr. Anil Kumar  
 S/o Sh. Subhash Chandar  
 R/o Vill.- Bharolawali,  
 PO- Hanspur, Disst. Fatehabad,  
 Haryana-125051  
 M. No.9466750630  
 Age = 27  
 Post =116/12 (Sanskrit - Male)  
 Roll No. =52000189

34. Mr. Harish Chandra Kukreti  
 S/o Sh. Devananda kukreti  
 R/o Room No. 201,  
 Mahanadi Hostel, JNU,  
 Delhi-67  
 M. No.9013702287  
 Age = 30

Post = 116/12 (Sanskrit - Male)  
 Roll No. =52000777

35. Ms. Kavita Sharma  
 D/o Late Sh. Dharamvir Sharma  
 R/o 1456A, Gali-13,  
 Govind Puri Kalkaji, Delhi-19  
 M. No.8882641898  
 Age = 30  
 Post =117/12 (Sanskrit - Female)  
 Roll No. = 53000598

36. Mr. Ved Mitra Arya  
 S/o Sh. Anil Chandra Arya  
 R/o D-100, Ashok Vihar,  
 Phase-1, Delhi-52  
 M. No.9868607423  
 Age = 32  
 Post = 116/12 (Sanskrit - Male)  
 Roll No. =52000136

37. Mr. Mohan Lal Yogi  
 S/o Sh. Ramakant Yogi  
 R/o VPO, Hasampur,  
 Teh-Neem Ka Thana,  
 Sikar, Rajasthan  
 M. No.8385065244  
 Age = 30  
 Post = 116/12 (Sanskrit - Male)  
 Roll No. =52000705

38. Mr. Sunil Kumar  
 S/o Sh. Maharam Singh  
 R/o Vill-Sharifabad Rajpur,  
 Post- Farrukh Nagar,  
 Thana Loni, Ghaziabad,  
 UP-201006  
 M. No.9953440397  
 Age = 36  
 Post = 110/12 (Maths – Male)  
 Roll No. =46000184

39. Mr. Trilok Chand Sharma  
 S/o Sh. Yogesh Chand Sharma  
 R/o 245, Shanti Kunjm Alwar, Rajasthan  
 M. No.9461194743  
 Age = 33  
 Post = 116/12 (Sanskrit - Male)  
 Roll No. = 52000589

40. Mr. Randheer Singh  
 S/o Sh. Baldev Singh Yadav  
 R/o Vill. – Majri Khurd, Teh. – Neemarana,  
 Alwar, Rajasthan-301703  
 M. No.8058660427  
 Age = 33  
 Post = 116/12 (Sanskrit - Male)  
 Roll No. =5200061

41. Mr. Shrawan Kumar  
 S/o Sh. Mahipal Singh  
 R/o Vill- Daurala, PO Rawta,  
 New Delhi-110073  
 M. No.9873282598  
 Age = 34  
 Post =106/12 (English - Male)  
 Roll No. = 42000331

42. Mr. Mahendra Kulhari  
 S/o Sh. Kurda Ram  
 R/o VPO- Bajisar,  
 Via- Mandawa, Distt.- Jhunjhunu,  
 Rajasthan-333704  
 M. No.8104268390  
 Age = 35  
 Post = 116/12 (Sanskrit - Male)  
 Roll No. = 52000024

43. Mr. Baljeet  
 S/o Sh. Ram Kala  
 R/o VPO Dumerkha Kalan,  
 Tehshil- Narwana,  
 District- Jind,  
 Haryana-126116  
 M. No.9555201438, 9812106609  
 Age = 29  
 Post = 116/12 (Sanskrit - Male)  
 Roll No. = 53000266

44. Mr. Vikash Sharma  
 S/o Sh. Raghbir Singh  
 R/o VPO- Puthi, Teh.-Gohana,  
 Sonepat, Haryana  
 M. No. 9813751257  
 Age = 29  
 Post = 116/12 (Sanskrit - Male)  
 Roll No. = 52000812

45. Mr. Purushottam Sharma  
 S/o Sh. Hari Bhagat

R/o 868, A/12, Azad Nagar,  
 Thanesar, Kurukshetra  
 M. No. 9468013231  
 Age = 30  
 Post = 116/12 (Sanskrit - Male)  
 Roll No. = 52000405

46. Mr. Som Dutt  
 S/o Sh. Harmesh Kumar  
 R/o 868, A/12, Azad Nagar,  
 Thanesar, Kurukshetra  
 M. No. 9996152283  
 Age = 30  
 Post = 116/12 (Sanskrit - Male)  
 Roll No. =

47. Ms. Geeta  
 D/o Sh. Gobind Ram  
 R/o H. No. 5741, Gali No. 81,  
 Regarpura, Karol Bagh,  
 New Delhi-110005  
 M. No. 8744951212  
 Age = 32  
 Post = 117/12 (Sanskrit - Female)  
 Roll No. = 53000562

48. Ms. Vinita Kumari Sharma  
 D/o Ashok Kumar Sharma  
 R/o Vill-Papri, Post Sothana,  
 Tehsil-Virat Nagar,  
 Dist-Jaipur-303102  
 Rajasthan  
 M. No. 9958393021  
 Age = 29  
 Post = 117/12 (Sanskrit - Female)  
 Roll No. = 5300008

49. Mr. Ram Parkash  
 Sh. Baruram  
 VPO Tohana Khera,  
 Teh. Narwanaajind,  
 Haryana-126116  
 M. No. 8950201341  
 Age = 30  
 Post = 116/12 (Sanskrit - Male)  
 Roll No. = 52000008

50. Ms. Suneeta Kumari  
 D/o Sh. Hira Lal  
 R/o B-276, Mangla Puri,

Phase-II Palam,  
 New Delhi-110045  
 M. No. 9990493847  
 Age = 30  
 Post = 117/12 (Sanskrit - Female)  
 Roll No. = 53000002

51. Ms. Krishna  
 D/o Sh. Lekhraj  
 R/o H. No. 164, Gali No.6  
 Than Singh Nagar,  
 Anand Parvat, New Delhi  
 M. No. 9891666392  
 Age = 34  
 Post = 117/12 (Sanskrit - Female)  
 Roll No. = 53000487

52. Ms. Arti Gosa  
 D/o Sh. Swami Nath Gosa  
 R/o B-531, Hastsal Colony,  
 Uttam Nagar, New Delhi-110059  
 M. No. 9958483174  
 Age = 38  
 Post = 111/12 (Maths – Female)  
 Roll No. = 47100704

53. Ms. Loveleena  
 D/o Sh. Santosh Dass  
 R/o B-1377, Shastri Nagar,  
 Delhi-110052  
 M. No. 9868265654  
 Age = 30  
 Post = 111/12 (Maths – Female)  
 Roll No. = 47000382

54. Mr. Yogesh Kumar  
 S/o Sh. Trilok Chand  
 R/o C-157, Avantika Sector-1,  
 Rohini, Delhi-110085  
 M. No. 9650727376  
 Age = 33  
 Post = 116/12 (Sanskrit – Male)  
 Roll No. = 52000677

55. Mr. Deependra Joshi  
 S/o Sh. Anil Kumar Joshi  
 R/o VPO-Thoi, Teh. Sri Madhopur,  
 Dist. Sikar, Rajasthan-332719  
 M. No. 9772724326  
 Age = 27

Post = 116/12 (Sanskrit – Male)  
 Roll No. = 52000574

56. Mr. Shiv Kant Sharma  
 S/o Sh. Keshav Sharma  
 R/o Katepura Post. Dopura,  
 Th-Basari, Distt. Dholpur,  
 Rajasthan-328022  
 Age = 25  
 Post = 116/12 (Sanskrit – Male)  
 Roll No. = 52000714

57. Ms. Renu Dubey  
 D/o Sh. Radhe Shyam Dubey  
 R/o C-3, 2<sup>nd</sup> Floor,  
 Vijay Vihar, Phase-II,  
 Rohini, Delhi-110085  
 M. No. 9999945379  
 Age = 34  
 Post = 117/12 (Sanskrit – Female)  
 Roll No. = 53000033

58. Ms. Archna  
 D/o Sh. Babu Ram  
 R/o C-13/418, Laxmi Vihar  
 Burari Delhi-110084  
 M. No. 9818344824, 9971386942  
 Age = 39  
 Post = 113/12 (Natural Science – Female)  
 Roll No. = 49000728

59. Ms. Vineeta Sharma  
 D/o Sh. Munni Lal Sharma  
 R/o K-123, Phase-I,  
 Vijay Vihar, Rohini,  
 Delhi-110085  
 Age = 36  
 Post = 117/12 (Sanskrit – Female)  
 Roll No. = 53000283

60. Ms. Poonam Mishra  
 D/o Sh. Mahesh Chand Mishra  
 R/o N-228, Raghbir Nagar,  
 New Delhi-110027  
 Age = 27  
 Post = 117/12 (Sanskrit – Female)  
 Roll No. = 53000531

61. Ms. Sharmila Kumari  
 W/o Sh. Ashadeep

R/o Vill- Bhitera,  
 Post-Rewali,  
 Teh.- Behror,  
 Distt- Alwar (Rajasthan)  
 Age = 26  
 Post = 117/12 (Sanskrit – Female)  
 Roll No. =53000564

62. Ms. Sanjogata  
 D/o Sh. Amilal  
 R/o Vill- Maharajawas,  
 PO-Rewali, Teh.- Behror  
 Alwar (Rajasthan)  
 Age = 28  
 Post = 117/12 (Sanskrit – Female)  
 Roll No. =53000400

63. Mr. Shakir Ali Khan  
 S/o Mohd. Yousuf  
 R/o C-12/456, Yamuna Vihar,  
 Delhi-110053  
 Age = 36  
 Post = 110/12 (Maths – Male)  
 Roll No. = 46000128

64. Mr. Joginder Singh  
 S/o Sh. Tara Chand  
 R/o VPO. Machhrouli  
 Teh. Samalkha Dist. Panipat,  
 Haryana  
 Age = 35  
 Post = 116/12 (Sanskrit – Male)  
 Roll No. = 52000865

65. Mr. Shiv Narayan  
 S/o Sh. Madan Lal  
 R/o Village- Jodhras, Post- Kaliyas  
 Teh- Asind Dist. Bhilwara  
 Rajasthan, Pin-311021  
 Age = 27  
 Post = 116/12 (Sanskrit – Male)  
 Roll No. = 52000598

66. Mr. Pradeep Kumar  
 S/o Sh. Fateh Chand Sharma  
 R/o J-5, Dakshin Puri,  
 Dr. Ambedkar Nagar,  
 Sector-5, New Delhi  
 Age =

Post = 116/12 (Sanskrit – Male)  
 Roll No. = 52000746

67. Mr. Zainul Abedin  
 S/o Sh. Tajuddin  
 R/o 68, New Tara Puri Gali  
 Aara Machine Wali  
 Lisari Road, Meerut,  
 M. No. 9634221413  
 Age = 32  
 Post = 110/12 (Maths – Male)  
 Roll No. = 46000013

68. Ms. Sharda  
 D/o Sh. Satwant  
 C/o Virender Kumar  
 151, Veena Enclave Extn., Nangloi,  
 Delhi - 110041  
 Age = 32  
 Post = 117/12 (Sanskrit – Female)  
 Roll No. = 53000460

69. Ms. Laxmi  
 D/o Shri Mahavir Prasda Gaur  
 R/o Lakshmi Mill, Nayi Basti,  
 Near Nagla Darbar, Police Station: Post Gonda,  
 District – Aligarh, UP  
 Mob No. 950938241  
 Age = 29  
 Post = 117/12 (Sanskrit – Female)  
 Roll No. = 53000068

70. Mr. Bharat Kumar Derasari  
 S/o Sh. Sumer Mal G Derasari  
 Near Meena Well,  
 Sardarshahar, Dist Churu,  
 Rajasthan  
 M. No. 9461328642, 9636838480  
 Age = 33  
 Post = 116/12 (Sanskrit – Male)  
 Roll No. = 52000146

71. Ms. Seema  
 D/o Sh. Shanker Lal  
 R/o D-I 43, Dr. Amedkar Nagar, Sec – 4,  
 New Delhi - 110062  
 Mob No. 9648326677  
 Age = 34  
 Post = 113/12 (Natural Science Female)  
 Roll No. = 49000107

72. Ms. Chander Kiran Mudgal  
 D/o Sh. Satish Chandra Mudgal  
 R/o c/o Rajiv Sharma,  
 72/5, St. No.-3, East Moti Bagh,  
 Sarai Rohilla, Delhi-110007  
 Mobile No. 9868980769, 8750935437  
 Age = 34  
 Post = 117/12 (Sanskrit – Female)  
 Roll No. = 53000381

73. Ms. Mausam Bai Meena  
 D/o Sh. Ram Singh Meena  
 R/o Gaon Nagal Meena  
 Hindan Nagala Meena Karauli  
 Rajasthan-322230  
 M. No. 9875285520  
 Age = 27  
 Post = 117/12 (Sanskrit – Female)  
 Roll No. = 53000312

74. Ms. Anjana Sharma  
 D/o Sh. Trilok Chand  
 R/o B-100, Pratap Garden Uttam Nagar,  
 New Delhi-110059  
 M. No. 9350477331, 9971851819  
 Age = 34  
 Post = 117/12 (Sanskrit – Female)  
 Roll No. = 53000569

75. Ms. Ritu Khatri  
 D/o Sh. Tejbhan  
 R/o 280-B, Setia Colony,  
 Sri Ganganagar (Rajasthan)-335001  
 M. No. 9024736012, 9024225894, 9214043700  
 Age = 31  
 Post = 117/12 (Sanskrit – Female)  
 Roll No. = 53000566

76. Mr. Jayaprakash Dhawan  
 S/o Sh. Gangasahay  
 R/o Narayanpura, Kolana,  
 Dausa, Rajasthan-303313  
 M. No. 9694018724, 9694577658, 9414308852  
 Age = 32  
 Post = 116/12 (Sanskrit – Male)  
 Roll No. = 52000639

..Applicants  
 (Mr. Ashok Aggarwal, Mr. Anuj Aggarwal and Mr. Tenzing Thinlay Lepcha,  
 Advocates)

## Versus

1. Govt. of NCT of Delhi  
Through its Chief Secretary  
Delhi Secretariat  
IP Estate, New Delhi – 110 002
2. Delhi Subordinate Services Selection Board  
(DSSSB)  
Through its Chairman  
Govt. of NCT of Delhi  
FC-18, Institutional Area  
Karkardooma, Delhi – 110 092
3. Union of India  
Through its Secretary  
Ministry of Human Resource & Development  
Shastri Bhawan, New Delhi – 110 001
4. Director of Education  
Directorate of Education  
Govt. of NCT of Delhi  
Old Secretariat Building  
Civil Lines, Delhi – 110 054
5. National Council for Teacher Education  
(NCTE)  
Through its Secretary  
Hans Bhawan, Wing II  
1, Bahadur Shah Zafar Marg  
New Delhi – 110 002

..Respondents

(Mrs. Sumedha Sharma, Advocate for respondent No. 1 & 2,  
Mr. Raghuvendra Pandey and Mr. Ishan Prakash, Advocates for  
respondent Nos. 3 & 4 -  
Mr. Shaikh Abdus Sattar, Advocate for respondent No.5)

O.A.No.3104/2016

1. Mamta Gupta  
d/o Sh. Deen Dayal Gupta  
r/o H.No.51  
197, Akashdarshan Aptt.  
Mayur Vihar, Phase-I, Delhi-91  
Age 39  
Post : 15/13 (Sanskrit-Female)  
Roll No.53100133
2. Reena Bai Meena  
d/o Sh. Phoolya Ram Meenu

r/o F-66A, Gali No.9  
 F Block, Vikas Nagar  
 Uttam Nagar, New Delhi – 110 059  
 Age 28  
 Post : 15/13 (Sanskrit-Female)  
 Roll No.53100158

3. Nisha Rani d/o Sh. Rohtash Singh  
 r/o H.No.1487, VPO Karala  
 New Delhi – 110 081  
 Age 26  
 Post : 15/13 (Sanskrit-Female)  
 Roll No.53100070
4. Subhash Chand Gurjar  
 s/o Sh. Dataram Gurjar  
 r/o VIII, Kakarana Chota – Post Sothana  
 Teh. Virat Nagar, Dist. Jaipur  
 (Raj) Pin 303102  
 Age 27  
 Post : 14/13 (Sanskrit-Male)  
 Roll No.52100212
5. Arti Gosa d/o late Shri Swami Nath Gosa  
 r/o B-531 JJ Colony Hastsal Road  
 Uttam Nagar, Delhi – 110 059  
 Age 38  
 Post : 9/13 (Maths-Male)  
 Roll No.47100104
6. Seema Verma d/o Sh. Shankar Lal  
 r/o D-I-43, Dr. Ambedkar Nagar  
 Sector 4, New Delhi – 110 062  
 Age 38  
 Post : 11/13 (Natural Science – Female)  
 Roll No.49000107
7. Naveen Kumar s/o Sh. Satyender  
 r/o Village Chandpura, Tehsil Ateli  
 Distt. Mohindergarh  
 Haryana – 123021  
 Age 27  
 Post 8/13 (Maths-Male)  
 Roll No.46100213
8. Manish Kumar s/o Sh. Samunder Singh  
 r/o VPO Khanda, Tehsil Kharkhoda  
 Distt. Sonipat, Haryana 131402  
 Age 27

Post : 8/13 (Maths-Male)  
 Roll No.46000335

9. Mr. Puram Singh Rana  
 s/o Sh. Pratap Singh Rana  
 r/o H.No.51  
 Village – Mungeshpur, Delhi – 110 039  
 Age 34  
 Post : 10/13 (Natural Science-Male)  
 Roll No.48000222
10. Richa Rani  
 d/o Sudhir Kumar  
 r/o D-127, Avantika Rohini Sec 1  
 Delhi – 110 085  
 Age 29  
 Post : 9/13 (Maths-Female)  
 Roll No.47000694
11. Zainul Abedin s/o Tajuddin  
 r/o 68 New Tarapuri  
 Lisari Road Meerut  
 UP  
 Age 32  
 Post : 8/13 (Maths-Male)  
 Roll No.46000013
12. Sunita Devi d/o Sh. Anil Kumar  
 r/o C-17, Pachiya, Mohalla  
 Chawala Village  
 New Delhi – 110 071  
 Age 44  
 Post : 7/13 (Hindi-Female)  
 Roll No.45100361 & 45001092
13. Raj Kumar Verma  
 s/o Sh. Karan Verma  
 r/o VPO Lohasana Bara  
 Distt. Churu, Rajasthan  
 Age 40  
 Post : 12/13 (Social Science Male)  
 Roll No.54000327

..Applicants

(Mr. Ashok Aggarwal, Mr. Anuj Aggarwal and Mr. Tenzing Thinlay Lepcha,  
 Advocates)

Versus

1. Govt. of NCT of Delhi  
 Through its Chief Secretary

Delhi Secretariat  
IP Estate, New Delhi – 110 002

2. Delhi Subordinate Services Selection Board (DSSSB)  
Through its Chairman  
Govt. of NCT of Delhi  
FC-18, Institutional Area  
Karkardooma, Delhi – 110 092
3. Union of India  
Through its Secretary  
Ministry of Human Resource & Development  
Shastri Bhawan, New Delhi – 110 001
4. Director of Education  
Directorate of Education  
Govt. of NCT of Delhi  
Old Secretariat Building  
Civil Lines, Delhi – 110 054
5. National Council for Teacher Education (NCTE)  
Through its Secretary  
Hans Bhawan, Wing II  
1, Bahadur Shah Zafar Marg  
New Delhi – 110 002

..Respondents

(Mrs. Sangita Rai, Advocate for respondent No. 1 & 2 –  
*Nemo* for other respondents)

O.A.No.760/2016

Shri Hemant Kumar, aged 26 years  
s/o Shri Amar Singh  
r/o 1/2203, East Ram Nagar  
Mandoli Road, Shahdara  
Delhi – 110 032

..Applicant

(Mr. Ashok Aggarwal, Mr. Anuj Aggarwal and Mr. Tenzing Thinlay Lepcha,  
Advocates)

Versus

1. Govt. of NCT of Delhi  
Through its Chief Secretary  
Delhi Secretariat  
IP Estate, New Delhi – 110 002

2. Union of India  
Through its Secretary  
Ministry of Human Resource & Development  
Shastri Bhawan, New Delhi – 110 001
3. Delhi Subordinate Services Selection Board  
(DSSSB)  
Through its Chairman  
Govt. of NCT of Delhi  
FC-18, Institutional Area  
Karkardooma, Delhi – 110 092
4. North Delhi Municipal Corporation (NDMC)  
Through its Commissioner (North)  
Dr. S P M Civil Centre  
J L Nehru Marg  
New Delhi – 110 002
5. South Delhi Municipal Corporation (SDMC)  
Through its Commissioner (South)  
23<sup>rd</sup> Floor, Civic Centre  
Minto Road, New Delhi – 110 002
6. East Delhi Municipal Corporation (EDMC)  
Through its Commissioner (East)  
419, Udyog Sadan, Patparganj Industrial Area  
New Delhi – 110 096

..Respondents

(Mr. R N Singh, Mr. Satyendra Kumar, Mr. K M Singh, Mr. Satyendra Kumar, Mr. R K Jain, Mrs. Sangita Rai, Mr. Bal Kishan, Advocates)

#### O.A.No.1007/2016

Smt. Shashi Verma  
w/o Shri Anand Kumar Verma (Roll No.17001355)  
aged 41 years  
r/o RZ 1117/1, Sadh Nagar Street No.11  
Palam Colony, New Delhi – 110 054

..Applicant

(Mr. Ashok Aggarwal, Mr. Anuj Aggarwal and Mr. Tenzing Thinlay Lepcha, Advocates)

#### Versus

1. Govt. of NCT of Delhi  
Through its Chief Secretary  
Delhi Secretariat  
IP Estate, New Delhi – 110 002

2. Union of India  
Through its Secretary  
Ministry of Human Resource & Development  
Shastri Bhawan, New Delhi – 110 001
3. Delhi Subordinate Services Selection Board  
(DSSSB)  
Through its Chairman  
Govt. of NCT of Delhi  
FC-18, Institutional Area  
Karkardooma, Delhi – 110 092

..Respondents

(Mr. Y P Singh, Advocate for respondent No.2 – *Nemo* for others)

**O.A.No.3466/2016**

1. Preeti d/o Late Ran Singh  
r/o H.No.740, Gali No.11  
Near Masjid Khadar Haider Pur  
Shalimar Bagh, Delhi – 110 088  
Age 25  
Roll No.45100488  
Post Code 07/13
2. Suchitra Kumari  
d/o Sh. Suresh Kumar  
r/o J-46 CHanakya Palace P-J  
Uttam Nagar, New Delhi – 110 059  
Age 36 years  
Roll No.53000492  
Post Code 117/12

..Applicants

(Mr. Ashok Aggarwal, Mr. Anuj Aggarwal and Mr. Tenzing Thinlay Lepcha,  
Advocates)

**Versus**

1. Govt. of NCT of Delhi  
Through its Chief Secretary  
Delhi Secretariat  
IP Estate, New Delhi – 110 002
2. Delhi Subordinate Services Selection Board  
(DSSSB)  
Through its Chairman  
Govt. of NCT of Delhi  
FC-18, Institutional Area  
Karkardooma, Delhi – 110 092

3. Union of India  
 Through its Secretary  
 Ministry of Human Resource & Development  
 Shastri Bhawan, New Delhi – 110 001

4. Director of Education  
 Directorate of Education  
 Govt. of NCT of Delhi  
 Old Secretariat Building  
 Civil Lines, Delhi – 110 054

5. National Council for Teacher Education  
 (NCTE)  
 Through its Secretary  
 Hans Bhawan, Wing II  
 1, Bahadur Shah Zafar Marg  
 New Delhi – 110 002

..Respondents

(Mrs. Sangita Rai, Mr. Raghuvendra Pandey and Mr. Ishan Prakash,  
 Advocates)

O.A.No.3402/2016

1. Pradeep Kumar Mordiya  
 s/o sh. Ram Lal Mordiya  
 r/o Vill. Chitwari Dist. Jaipur  
 Rajasthan-303805  
 Age 34  
 Post Code 116/12 (SKT.)  
 Roll No.52000350

2. Ganesh Narayan Balai  
 s/o Sh. Shiv Ram Bunkar  
 r/o V/P Tuntoly, Teh. Chaksu  
 Distt. Jaipur, Rajasthan 303903  
 Age 29  
 Post Code 116/12 (SKT)  
 Roll No.52000058

3. Dinesh Kumar Balai  
 s/o Sh. Shiv Ram Balai  
 r/o V/P Tuntoly, Teh. Chaksu  
 Distt. Jaipur, Rajasthan 303903  
 Age 28  
 Post Code 116/12 (SKT)  
 Roll No.52000082

4. Jyoti d/o Sh. Om Prakash  
 r/o 262, Koko Bagri  
 Vill Karala, Delhi

Age 31  
 Post Code 117/12/ (SKT)  
 Roll No.53000270

5. Suman Kumar Jakhad  
 d/o Sh. Bhanwar Lal Jakhari  
 r/o G-71/3A (UGF), Block G  
 Dilshad Garden, Delhi – 110 095  
 Age 30  
 Post Code 117/12 (SKT)  
 Roll No.53000189

..Applicants

(Mr. Ashok Aggarwal, Mr. Anuj Aggarwal and Mr. Tenzing Thinlay Lepcha,  
 Advocates)

Versus

1. Govt. of NCT of Delhi  
 Through its Chief Secretary  
 Delhi Secretariat  
 IP Estate, New Delhi – 110 002
2. Delhi Subordinate Services Selection Board  
 (DSSSB)  
 Through its Chairman  
 Govt. of NCT of Delhi  
 FC-18, Institutional Area  
 Karkardooma, Delhi – 110 092
3. Union of India  
 Through its Secretary  
 Ministry of Human Resource & Development  
 Shastri Bhawan, New Delhi – 110 001
4. Director of Education  
 Directorate of Education  
 Govt. of NCT of Delhi  
 Old Secretariat Building  
 Civil Lines, Delhi – 110 054
5. National Council for Teacher Education  
 (NCTE)  
 Through its Secretary  
 Hans Bhawan, Wing II  
 1, Bahadur Shah Zafar Marg  
 New Delhi – 110 002

..Respondents

(Mrs. Sangita Rai, Mr. Raghuvendra Pandey and Mr. Ishan Prakash,  
 Advocates)

## **O R D E R (ORAL)**

### **Mr. K. N. Shrivastava:**

Since common issues of facts and laws are involved, it is decided to dispose of these O.As. by this common order.

2. M.A. No.2410/2016 in O.A. No.2673/2016, M.A. No.2744/2016 in O.A. No.3104/2016 and M.A. No.2982/2016 in O.A. No.3402/2016 seeking joining together are allowed.

3. The applicants in all these O.As. had participated in the selection process for the posts of Trained Graduate Teacher (TGT) in various streams / Special Educator (Primary) / Special Education Teacher; in pursuance to the Advertisements mentioned in these O.As., issued by the Delhi Subordinate Services Selection Board (DSSSB). These selections were to be made by DSSSB for the Directorate of Education (DoE), Govt. of NCT of Delhi / Municipal Corporations of Delhi, New Delhi Municipal Council (NDMC) & Autonomous Bodies of Govt. of NCT of Delhi.

4. The applicants, in all these cases, possessed the requisite educational qualifications, except that they had not passed Central Teacher Eligibility Test (CTET) as on the last dates for receipt of applications as notified in the Advertisements. A written test was to be conducted by DSSSB to select candidates for the posts advertised. The applicants were duly issued individual admit cards for participating in the written examination. They participated in the written examination. However, their candidatures were rejected vide Rejection Notices No.12 dated 16.05.2016, No.30 dated 15.06.2016, No.28 dated 10.06.2016, No.16 dated 19.05.2016, No.07 dated

02.05.2016 and No.18 dated 20.05.2016 *qua* applicants in O.A. No.2673/2016, Rejection Notices No.43 dated 18.07.2016, No.46 dated 27.07.2016, No.48 dated 27.07.2016, No.54 dated 01.08.2016, No.52 dated 01.08.2016, No.58 dated 03.08.2016 and No.62 dated 19.08.2016 *qua* applicants in O.A. No.3104/2016, Rejection Notice No.429 dated 29.12.2015 *qua* applicant in O.A. No.760/2016, Rejection Notice No.436 dated 03.02.2016 *qua* applicant in O.A. No.1007/2016, Rejection Notices No.30 dated 15.06.2016 and No.41 dated 18.07.2016 *qua* applicants in O.A. No.3466/2016 & Rejection Notices No.28 dated 10.06.2016 and No.30 dated 15.06.2016 *qua* applicants in O.A. No.3402/2016, solely on the ground of "**CTET after cut off date**" (emphasis supplied). They, however, acquired the CTET qualification in the years 2013, 2014 and 2015, i.e., after the last date for receipt of applications but before the appointment letters could be issued to the selected candidates. Succinctly, the facts, as noticed from these O.As. and relevant for the adjudication of the controversy involved, are summarized in the table below:-

Sl. No.	O.A. No.	Post	Indenting Agency	Advertisement No.	Last date for receipt of applications	Years/date of acquisition of CTET qualification
1.	O.A.No.2673/2016	TGT	DoE, GNCTD	No.02/2012	15.06.2012	2013, 2014 & 2015
2.	O.A. No.3104/2016	TGT	DoE, GNCTD	No.01/2013	20.03.2013	2013, 2014 & 2015
3.	O.A.No.760/2016	Special Educator (Primary)	GNCTD, MCD, NDMC and Autonomous Bodies of GNCTD	No.01/2014	27.02.2014	09.10.2014
4.	O.A.No.1007/2016	Special Education Teacher	GNCTD, MCD, NDMC and Autonomous Bodies of GNCTD	No.01/2014	27.02.2014	21.03.2014

5.	O.A.No.3466/2016	TGT	DoE, GNCTD	No.02/2012	15.06.2012	Before document verification date
6.	O.A.No.3402/2016	TGT	DoE, GNCTD	No.02/2012	15.06.2012	2013, 2014 & 2015

Aggrieved by the rejection of their candidatures, the applicants have filed these O.As. As the reliefs are common in these O.As., the reliefs claimed in O.A. No.2673/2016 are noticed hereinbelow:-

“(i) Set aside the impugned Rejection Notice No.12 dated 16.05.2016, Rejection Notice No.30 dated 15.06.2016, Rejection Notice No.28 dated 10.06.2016, Rejection Notice No.16 dated 19.05.2016, Rejection Notice No.07 dated 02.05.2016 and Rejection Notice No.18 dated 20.05.2016, whereby the candidature of the applicants for the post of Trained Graduate Teacher (TGT) in Directorate of Education has been rejected on the ground “CTET – after cut off date”.

(ii) Declare that the applicant/candidates are duly eligible and satisfy all the requisite qualifications, including CTET qualification, for the post of Trained Graduate Teacher (TGT) in Directorate of Education as per the Recruitment Rules and as per Section 23 (2) of the Right to Education Act, 2009 and are, therefore, entitled to be considered for appointment in their respective post/post codes as advertised in the advertisement No.02/2012 published by the DSSSB, respondent No.2 herein;

(iii) direct the Govt. of NCT of Delhi to make a proposal to the Central Government seeking relaxation of CTET qualification for appointment to the post of Trained Graduate Teacher (TGT) in Directorate of Education and further, direct the respondents to relax CTET qualification with respect to the applicants herein in terms of Section 23 (2) of the Right to Education Act, 2009 in terms of the said proposal.”

5. To decide the controversy raised in these O.A.s, we refer the important grounds pleaded in O.A. No.2673/2016 in support of the reliefs claimed and they are as under:-

5.1 The Recruitment Rules (RRs) for the posts in question, as published in the Delhi Gazette, do not prescribe CTET as a mandatory qualification. The RRs also do not stipulate that all the essential qualifications must be acquired before the closing date of receipt of the applications.

5.2 As per the RRs for the posts published by the Directorate of Education, Govt. of NCT of Delhi, all the educational qualifications are required to be satisfied at the time of appointment of the candidates to respective posts. In this regard, the applicants have cited the Annexure A-7 order dated 11.09.2013, relevant portion of which is extracted below:-

**“Order**

Whereas, the Hon’ble High Court of Delhi vide order dated 16.07.2013 in WPC No.4409/2013 titled as Jyotsna Gosa Vs. Govt. of NCT of Delhi & Ors has directed as under:-

“In view of the aforesaid, the writ petition for the present is dismissed as withdrawn and the Director of Education is directed to pass a fresh order within four weeks from today by making an appropriate reference to the letter of the Director of Education dated 19.03.2012 as also the provision of Section 23 (2) of the RTE Act, 2009. The petitioner is given liberty thereafter, if she is not satisfied with the order now to be passed by the Director of Education to approach the Court by filing an appropriate case if the petitioner still has any grievance which can be legally pursued. Parties are left to bear their own costs.”

And whereas, vide order dated 03.08.2012, the Directorate of Education had cancelled the appointment of nine TGT teachers appointed by the DTEA (Registered) Schools on the grounds that are appointment of candidates as TGTs and Assistant Teachers who have not qualified the Central Teachers Eligibility Test (CTET), which is a mandatory condition for appointment to the aforementioned posts, was in contravention / violation of the direction issued vide notification No.F.4(6)(350)/E-IV/2011/621 dated 07.10.2011.

And whereas, the said order was challenged in the Hon’ble High Court vide WPC No.5270/2012 wherein the Hon’ble High Court vide order dated 16.04.2013 directed that the representation of the teachers under Rule 97 of the DSEAR, 1973, be considered and pass a speaking order.

And whereas, pursuant to the directions of the Hon’ble High Court dated 16.04.2013 in WPC No.5270/2012, the Directorate of Education vide order dated 31.05.2013 had rejected the request of the nine applicants for relaxing the qualification of passing CTET and observed as under:-

“And whereas, pursuant to the directions of the Hon’ble High Court dated 16.04.2013 in WPC No.5270/2012 and CM No.3271/2013 a representation dated 08.05.2013 was received in the Directorate of Education from 09 TGT teachers, as detailed below, with the requests to exercise the powers under rule 97 of the DSEAR, 1973 and relax the qualification of passing of CTET in their case and consequently release their salaries.”

5.3 Section 23 of the Right of Children to Free and Compulsory Education Act, 2009 (RTE Act, 2009) also supports the case of the applicants in the matter of minimum qualifications, which reads as under:-

“23. Qualification for appointment and terms and conditions of service of teachers-(1) Any person possessing such minimum qualifications, as laid down by an academic authority, authorized by the Central Government, by notification, shall be eligible for appointment as a Teacher.

(2) Where a State does not have adequate institutions offering courses or training in teacher education, or teachers possessing minimum qualifications as laid down under sub-section (1) are not available in sufficient numbers, the Central Government may, if it deem necessary, by notification, relax the minimum qualifications required for appointment as a teacher, for such period, not exceeding five years, as may be specified in that notification:

Provided that a teacher who, at the commencement of this Act, does not possess minimum qualifications as laid down under sub-section (1), shall acquire such minimum qualifications within a period of five years.

(3) The salary and allowances payable to, and the terms and conditions of service of, teacher shall be such as may be prescribed.”

5.4 The Central Government has powers to relax the CTET qualification in terms of Section 23 of RTE Act, 2009. The applicants, however, acquired CTET qualification before the issuance of the appointment letters but after the closing date of receipt of the applications.

5.5 Reliance is placed on the judgment of Hon'ble Delhi High Court in **Neelam v. Govt. of NCT of Delhi** (W.P. (C) No.189/2016) decided on 11.01.2016.

6. Pursuant to the notices issued, the respondents entered appearance. Replies, however, have been filed on behalf of respondent Nos. 1 & 2 and respondent No.5 only. In the reply filed on behalf of respondent Nos. 1 & 2, the following important averments have been made:-

6.1 The Advertisement No.02/2012 (Annexure A-2), clearly stated that "the educational qualification, age, experience and other eligibility conditions as stipulated above against the post shall be determined as on the closing date of receipt of applications".

6.2 In the Advertisement, the CTET qualification has been mentioned as one of the essential qualifications. Further, in paragraph 10 (1) of Section C of the Advertisement, it has been clearly stated that the candidates applying for the posts must ensure that they fulfill all the eligibility conditions. Merely because a candidate has been allowed to appear in the examination, does not mean that he/she has been declared eligible for the selection.

6.3 The Advertisement has clearly stated that if, on verification at any time before or after the written examination or at any stage of recruitment process, it is found that a candidate does not fulfill any of the eligibility conditions on the closing date of receipt of application, his/her candidature for the post applied for will be cancelled by the DSSSB / appointing authority.

6.4 These applicants were well aware at the time of applying of posts that they did not fulfill all the eligibility criteria prescribed as on the cut-off date.

7. Respondent No.5, in its reply, has not mentioned any significant points.

8. On completion of pleadings, these cases were taken up for hearing the arguments of the parties today. Arguments of learned counsel for applicants and learned counsel for respective respondents were heard.

9. We have gone through the contents of Annexure A-2 Advertisement 02/2012. Paragraph 4 (ii) of Section C 'eligibility conditions' clearly prescribes that "The educational qualifications, age, experience etc. as stipulated in Section-A shall be determined as on the closing date of receipt of applications". It emphatically states that the candidates applying for the advertised posts must possess the requisite essential qualifications on the date of closing date. It is, therefore, logical to assume that the applicants were well aware that they were not fulfilling all the requisite qualifications in terms of not possessing the CTET qualification.

10. The pleading of the applicants that they acquired the CTET qualification well before the appointment letters were issued to the selected candidates, would not help them in the matter. The rule of game cannot be changed midway as per the ratio of law laid down by Hon'ble Supreme Court in **Chairman, Vizianagaram Social Welfare Residential School Society v. M. Tripura Sundari Devi**, [(1990) 3 SCC 655].

11. The contention of the applicants that in its order dated 11.09.2013, the Directorate of Education has also contemplated that all the requisite qualifications, including CTET, should have been acquired at the time of appointment, is repelled for the simple reason that the controversy involved has to be adjudicated strictly in accordance with the terms of appointment, as notified in the Annexure A-2 Advertisement. Any deviation from it would be illegal.

12. Reference of Section 23 (2) of RTE Act, 2009 made by the applicants to espouse their cause is too farfetched. The context and intent behind the RTE Act, 2009 are entirely different. The judgment of Hon'ble Delhi High Court in **Neelam's** case (supra) is of no relevance to the facts of the present cases.

13. To fortify our view, we refer to a recent judgment of Hon'ble Delhi High Court in **Annu & others v. Govt. of NCT of Delhi & others** (W.P. (C) No.11328/2017) decided on 11.01.2018, wherein it has been observed that the petitioners having taken part in the process of selection despite being aware of the mandatory eligibility criteria prescribed therein, had waived their right to challenge the mandatory condition of CTET contained in the Advertisement. Thus, it was held that the respondents were fully justified in not appointing the petitioners to the post of TGT especially in light of the admitted position that none of the petitioners were holding the CTET qualification on the crucial date.

14. In the conspectus of discussions in the pre-paragraphs, we do not find any merit in these O.As. Accordingly, the O.As. are dismissed without any order as to cost.

Let a copy of this order be placed in respective files.

With this, all ancillary Applications stand disposed of.

**( K.N. Shrivastava )**  
**Member (A)**

**March 20, 2018**  
/sunil/

**( Justice Permod Kohli )**  
**Chairman**